NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 17/(MAH)/2005 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: Mr. Siddharth N. Shah

V/s.

M/s. Shri Shanti Textile Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Sidharth Shah.

Pelitioner

Xmhah

Order

C.P. No. 17/397-398/CLB/MAH/2005

- 1. The Petitioner in Person is present. None appeared from the side of the Respondent.
- 2. The matter is pending since last Ten years therefore required to be decided at an early date.
- 3. By the order of the bench now this C.P. is listed for hearing on 11.11.2016
- 4. The Petitioner is directed to communicate this date of hearing to the other side. Registry shall also issue notice of hearing to the Respondent

Dated: 30.09.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)